

of 1974)

Parliamentary Bill

... Rep. by Act.....38...of 1978, S.2 + Sch.I

... THE REPEALING AND AMENDING ACT, 1974

THE REPEALING AND AMENDING ACT, 1974

No. 56 of 1974

[20th December, 1974]

An Act to repeal certain enactments and to amend certain other enactments.

BE it enacted by Parliament in the Twenty-fifth Year of the Republic of India as follows:—

1. This Act may be called the Repealing and Amending Act, 1974.
2. The enactments specified in the First Schedule are hereby repealed to the extent mentioned in the fourth column thereof.
3. The enactments specified in the Second Schedule are hereby amended to the extent and in the manner mentioned in the fourth column thereof.
4. In the Sixth Schedule to the Constitution, in paragraph 6, in subparagraph (1), for the words "cattle ponds", the words "cattle pounds" shall be substituted.
5. The repeal by this Act of any enactment shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

Short title.

Repeal of certain enactments.

Amendment of certain enactments

Amendment of the Sixth Schedule to the Constitution.

Savings.

and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognised or derived by, in or from any enactment hereby repealed;

nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

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THE FIRST SCHEDULE

(See section 2)

REPEALS

Year	No.	Short title	Extent of repeal
1	2	3	4
1854	24	The Malabar War-knives Act, 1854.	The whole.
1867	19	The Darjeeling (High Court's Jurisdiction) Act, 1867.	The whole.
1960	58	The Repealing and Amending Act, 1960.	The whole.
1962	3	The Union Duties of Excise (Distribution) Act, 1962.	Section 6.
1962	6	The State Financial Corporations (Amendment) Act, 1962.	The whole.
1962	7	The Indian Railways (Amendment) Act, 1962.	The whole.
1962	8	The Dock Workers (Regulation of Employment) Amendment Act, 1962.	The whole.
1962	9	The Estate Duty (Distribution) Act, 1962.	Section 5.
1962	10	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1962.	The whole.
1962	14	The Advocates (Amendment) Act, 1962.	The whole.
1962	15	The Telegraph Wires (Unlawful Possession) Amendment Act, 1962.	The whole.
1962	16	The Indian Succession (Amendment) Act, 1962.	The whole.
1962	17	The Air Corporations (Amendment) Act, 1962.	Sections 2 to 6.
1962	21	The Drugs (Amendment) Act, 1962.	The whole.
1962	24	The President's Pension (Amendment) Act, 1962.	The whole.
1962	25	The Advocates (Second Amendment) Act, 1962.	The whole.
1962	27	The State of Nagaland Act, 1962.	Section 33.
1962	30	The Assam Rifles (Amendment) Act, 1962.	The whole.

Year	No.	Short title	Extent of repeal
1	2	3	4
1962	31	The Land Acquisition (Amendment) Act, 1962.	Sections 2 to 6.
1962	32	The Advocates (Third Amendment) Act, 1962.	The whole.
1962	33	The Atomic Energy Act, 1962.	Section 32.
1962	35	The Reserve Bank of India (Amendment) Act, 1962.	The whole.
1962	36	The Banking Companies (Amendment) Act, 1962.	The whole.
1962	37	The Industries (Development and Regulation) Amendment Act, 1962.	The whole.
1962	38	The Oil and Natural Gas Commission (Amendment) Act, 1962.	The whole.
1962	42	The Foreigners Law (Application and Amendment) Act, 1962.	Section 3.
1962	44	The Electricity (Supply) Amendment Act, 1962.	The whole.
1962	45	The Hindu Adoptions and Maintenance (Amendment) Act, 1962.	The whole.
1962	46	The Metal Tokens (Amendment) Act, 1962.	The whole.
1962	47	The Indian Tariff (Amendment) Act, 1962.	The whole.
1962	48	The Employees' Provident Funds (Amendment) Act, 1962.	The whole.
1962	53	The Gift-tax (Amendment) Act, 1962.	The whole.
1962	54	The Taxation Laws (Amendment) Act, 1962.	The whole.
1962	56	The State-Associated Banks (Miscellaneous Provisions) Act, 1962.	Sections 2, 3, 4 and 6.
1962	60	The Multi-unit Co-operative Societies (Amendment) Act, 1962.	The whole.
1962	61	The Delimitation Commission Act, 1962.	The whole.
1962	64	The Workmen's Compensation (Amendment) Act, 1962.	The whole.
1962	65	The Working Journalists (Amendment) Act, 1962.	The whole.
1963	2	The Representation of the People (Amendment) Act, 1963.	The whole.
1963	3	The Indian Tariff (Amendment) Act, 1963.	The whole.

Year	No.	Short title	Extent of repeal
I	2	3	4
1963	4	The Delhi Rent Control (Amendment) Act, 1963.	The whole.
1963	8	The Central Sales Tax (Amendment) Act, 1963.	The whole.
1963	11	The Marine Insurance Act, 1963.	Section 92.
1963	15	The Bengal Finance (Sales Tax) (Delhi Amendment) Act, 1963.	The whole.
1963	23	The Indian Emigration (Amendment) Act, 1963.	The whole.
1963	24	The Iron Ore Mines Labour Welfare Cess (Amendment) Act, 1963.	The whole.
1963	26	The Code of Civil Procedure (Amendment) Act, 1963.	The whole.
1963	27	The All-India Services (Amendment) Act, 1963.	The whole.
1963	28	The Employees' Provident Funds (Amendment) Act, 1963.	The whole.
1963	29	The Institutes of Technology (Amendment) Act, 1963.	Sections 2 to 6.
1963	30	The Customs and Central Excises (Amendment) Act, 1963.	The whole.
1963	32	The Special Marriage (Amendment) Act, 1963.	The whole.
1963	33	The Indian Sale of Goods (Amendment) Act, 1963.	The whole.
1963	34	The Warehousing Corporations (Amendment) Act, 1963.	The whole.
1963	36	The Limitation Act, 1963.	Sections 28 and 32.
1963	39	The Industrial Employment (Standing Orders) Amendment Act, 1963.	The whole.
1963	40	The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 1963.	The whole.
1963	42	The Drugs and Magic Remedies (Objectionable Advertisements) Amendment Act, 1963.	The whole.
1963	43	The Income-tax (Amendment) Act, 1963.	The whole.
1963	47	The Specific Relief Act, 1963.	Sections 43 and 44.

Year	No.	Short title	Extent of repeal
1	2	3	4
1963	48	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1963.	The whole.
1963	49	The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Act, 1963.	The whole.
1963	50	The Indian Tariff (Second Amendment) Act, 1963.	The whole.
1963	51	The Preventive Detention (Continuance) Act, 1963.	The whole.
1963	52	The Unit Trust of India Act, 1963.	Section 44 and the Second Schedule.
1963	55	The Banking Laws (Miscellaneous Provisions) Act, 1963.	The whole.
1963	56	The Delhi Development (Amendment) Act, 1963.	Sections 2 to 29.
1964	9	The Armed Forces (Special Powers) Continuance Act, 1964.	The whole.
1964	10	The Public Employment (Requirement as to Residence) Amendment Act, 1964.	Sections 2 and 3.
1964	12	The Indian Railways (Amendment) Act, 1964.	The whole.
1964	13	The Drugs and Cosmetics (Amendment) Act, 1964.	The whole.
1964	15	The East Punjab Ayurvedic and Unani Practitioners (Delhi Amendment) Act, 1964.	The whole.
1964	17	The Indian Coinage (Amendment) Act, 1964.	The whole.
1964	19	The Oil and Natural Gas Commission (Amendment) Act, 1964.	The whole.
1964	20	The Durgah Khawaja Saheb (Amendment) Act, 1964.	The whole.
1964	21	The Advocates (Amendment) Act, 1964.	The whole.
1964	24	The Indian Medical Council (Amendment) Act, 1964.	The whole.
1964	25	The Coir Industry (Amendment) Act, 1964.	The whole.
1964	26	The Salaries and Allowances of Members of Parliament (Amendment) Act, 1964.	The whole.

REPEALED

Year	No.	Short title	Extent of repeal
1	2	3	4
1964	27	The High Court Judges (Conditions of Service) Amendment Act, 1964.	The whole.
1964	30	The Kerala State Legislature (Delegation of Powers) Act, 1964.	The whole.
1964	31	The Direct Taxes (Amendment) Act, 1964.	The whole.
1964	33	The Representation of the People (Amendment) Act, 1964.	The whole.
1964	34	The Wakf (Amendment) Act, 1964.	The whole.
1964	35	The State Bank of India (Amendment) Act, 1964.	The whole.
1964	36	The Industrial Disputes (Amendment) Act, 1964.	The whole.
1964	38	The Indian Trade Unions (Amendment) Act, 1964.	The whole.
1964	40	The Anti-Corruption Laws (Amendment) Act, 1964.	The whole.
1964	41	The Mineral Oils (Additional Duties of Excise and Customs) Amendment Act, 1964.	The whole.
1964	43	The Slum Areas (Improvement and Clearance) Amendment Act, 1964.	The whole.
1964	44	The Hindu Marriage (Amendment) Act, 1964.	The whole.
1964	45	The Provisional Collection of Taxes (Amendment) Act, 1964.	The whole.
1964	46	The Wealth-tax (Amendment) Act, 1964.	The whole.
1964	47	The Essential Commodities (Amendment) Act, 1964.	The whole.
1964	48	The Official Trustees (Amendment) Act, 1964.	The whole.
1964	49	The Prevention of Food Adulteration (Amendment) Act, 1964.	The whole.
1964	51	The Indian Tariff (Amendment) Act, 1964.	The whole.
1964	52	The Repealing and Amending Act, 1964.	The whole.
1964	53	The Payment of Wages (Amendment) Act, 1964.	The whole.

Year	No.	Short title	Extent of repeal
1	2	3	4
1964	54	The Standards of Weights and Measures (Amendment) Act, 1964.	The whole.
1964	55	The Foreign Exchange Regulation (Amendment) Act, 1964.	The whole.
1965	1	The Income-tax (Amendment) Act, 1965.	Sections 2 to 5.
1965	6	The Industries (Development and Regulation) Amendment Act, 1965.	The whole.
1965	9	The Armed Forces (Special Powers) Continuance Act, 1965.	The whole.
1965	12	The Kerala State Legislature (Delegation of Powers) Act, 1965.	The whole.
1965	14	The Representation of the People (Amendment) Act, 1965.	The whole.
1965	16	The Press and Registration of Books (Amendment) Act, 1965.	The whole.
1965	17	The Representation of the People (Second Amendment) Act, 1965.	The whole.
1965	19	The Aligarh Muslim University (Amendment) Act, 1965.	The whole.
1965	22	The Employees' Provident Funds (Amendment) Act, 1965.	The whole.
1965	23	The Banking Laws (Application to Co-operative Societies) Act, 1965.	Sections 2 to 10; sub-section (1) of section 11 and sections 12 to 14.
1965	32	The Insurance (Amendment) Act, 1965.	The whole.
1965	33	The Life Insurance Corporation (Amendment) Act, 1965.	The whole.
1965	35	The Industrial Disputes (Amendment) Act, 1965.	The whole.
1965	36	The Delhi Motor Vehicles Taxation (Amendment) Act, 1965.	The whole.
1965	38	The Delhi Land Reforms (Amendment) Act, 1965.	Sections 2 to 26.
1965	39	The Indian Works of Defence (Amendment) Act, 1965.	The whole.
1965	41	The Taxation Laws (Amendment and Miscellaneous Provisions) Act, 1965.	Sections 2 to 7.
1965	45	The Coal Mines Provident Fund and Bonus Schemes (Amendment) Act, 1965.	Sections 2 to 14.

Year	No.	Short title	Extent of repeal
I	2	3	4
1965	46	The Indian Tariff (Amendment) Act, 1965.	The whole.
1965	47	The Union Duties of Excise (Distribution) Amendment Act, 1965.	The whole.
1965	48	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1965.	The whole.
1965	49	The Union Territories (Direct Election to the House of the People) Act, 1965.	Sections 4 and 5.
1965	51	The Estate Duty (Distribution) Amendment Act, 1965.	The whole.
1966	1	The Delhi Land Reforms (Amendment) Act, 1966.	Sections 2 and 3.
1966	2	The Imports and Exports (Control) Amendment Act, 1966.	The whole.
1966	3	The Indian Tariff (Amendment) Act, 1966.	The whole.
1966	9	The Armed Forces (Special Powers) Amendment Act, 1966.	The whole.
1966	16	The Orissa Legislative Assembly (Extension of Duration) Act, 1966.	The whole.
1966	17	The Unit Trust of India (Amendment) Act, 1966.	The whole.
1966	19	The Delhi Administration Act, 1966.	Sections 35, 36 and 37.
1966	20	The Customs (Amendment) Act, 1966.	The whole.
1966	21	The Merchant Shipping (Amendment) Act, 1966.	Sections 2 to 39.
1966	22	The Criminal Law Amendment (Amending) Act, 1966.	Sections 2 and 3.
1966	23	The Advocates (Amendment) Act, 1966.	The whole.
1966	25	The Essential Commodities (Amendment) Act, 1965.	The whole.
1966	26	The Delhi High Court Act, 1966.	Section 19 and the Schedule.
1966	28	The Punjab State Legislature (Delegation of Powers) Act, 1966.	The whole.
1966	30	The Electricity (Supply) Amendment Act, 1966.	Sections 2 to 23.
1966	34	The Companies (Amendment) Act, 1966.	The whole.

Year	No.	Short title	Extent of repeal
I	2	3	4
1966	44	The Employees' State Insurance (Amendment) Act, 1966.	Sections 2 to 42.
1966	47	The Representation of the People (Amendment) Act, 1966.	Sections 2, 4 to 60 and 62.
1966	48	The Preventive Detention (Continuance) Act, 1966.	The whole.
1966	49	The Produce Cess (Amendment) Act, 1966.	The whole.
1966	50	The Indian Tariff (Second Amendment) Act, 1966.	The whole.
1967	9	The Armed Forces (Special Powers) Continuance Act, 1967.	The whole.
1967	10	The Representation of the People (Amendment) Act, 1967.	The whole.
1967	11	The Mineral Products (Additional Duties of Excise and Customs) Amendment Act, 1967.	The whole.
1967	13	The Land Acquisition (Amendment and Validation) Act, 1967.	Sections 2 and 3.
1967	14	The Essential Commodities (Amendment) Act, 1967.	Sections 2 and 4.
1967	17	The Companies Tribunal (Abolition) Act, 1967.	The whole.
1967	21	The Tea (Amendment) Act, 1967.	The whole.
1967	22	The Public Works (Extension of Limitation) Amendment Act, 1967.	The whole.
1967	24	The Indian Official Secrets (Amendment) Act, 1967.	The whole.
1967	26	The Cotton Fabrics (Additional Excise Duty) (Repeal) Act, 1967.	The whole.
1967	27	The Taxation Laws (Amendment) Act, 1967.	The whole.
1967	30	The Haryana State Legislature (Delegation of Powers) Act, 1967.	The whole.
1967	31	The Indian Tariff (Amendment) Act, 1967.	The whole.
1967	36	The Essential Commodities (Second Amendment) Act, 1967.	The whole.

Year	No.	Short title	Extent of repeal
1	2	3	4
1968	1	The Official Languages (Amendment) Act, 1968.	The whole.
1968	2	The Delhi Municipal Corporation (Amendment) Act, 1968.	The whole.
1968	6	The West Bengal State Legislature (Delegation of Powers) Act, 1968.	The whole.
1968	7	The Uttar Pradesh State Legislature (Delegation of Powers) Act, 1968.	The whole.
1968	10	The Armed Forces (Special Powers) Continuance Act, 1968.	The whole.
1968	17	The Displaced Persons (Compensation and Rehabilitation) Amendment Act, 1968.	The whole.
1968	22	The Estate Duty (Amendment) Act, 1968.	The whole.
1968	28	The Indian Coinage (Amendment) Act, 1968.	The whole.
1968	29	The Rice-Milling Industry (Regulation) Amendment Act, 1968.	The whole.
1968	30	The Press and Registration of Books (Amendment) Act, 1968.	The whole.
1968	31	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1968.	The whole.
1968	32	The Public Premises (Eviction of Unauthorised Occupants) Amendment Act, 1968.	The whole.
1968	33	The Advocates (Amendment) Act, 1968.	The whole.
1968	35	The Inter-State Water Disputes (Amendment) Act, 1968.	The whole.
1968	39	The Bihar State Legislature (Delegation of Powers) Act, 1968.	The whole.
1968	44	The Indian Patents and Designs (Amendment) Act, 1968.	The whole.
1968	48	The Punjab State Legislature (Delegation of Powers) Act, 1968.	The whole.
1968	52	The Indian Railways (Amendment) Act, 1968.	The whole.
1968	56	The Deposit Insurance Corporation (Amendment) Act, 1968.	Sections 2 to 4, 6 and 8 to 14.

Year	No.	Short title	Extent of repeal
1	2	3	4
1968	57	The Food Corporations (Amendment) Act, 1968.	The whole.
1968	58	The Banking Laws (Amendment) Act, 1968.	The whole.
1968	61	The Legislative Assembly of Nagaland (Change in Representation) Act, 1968.	Sections 3 and 4.
1968	62	The Insurance (Amendment) Act, 1968.	Sections 2 to 13 and 15 to 40.
1968	63	The Indian Tariff (Amendment) Act, 1968.	The whole.
1969	1	The Public Employment (Requirement as to Residence) Amendment Act, 1969.	The whole.
1969	3	The Armed Forces (Special Powers) Continuance Act, 1969.	The whole.
1969	8	The Payment of Bonus (Amendment) Act, 1969.	The whole.
1969	9	The Public Wakfs (Extension of Limitation) Amendment Act, 1969.	The whole.
1969	10	The Limitation (Amendment) Act, 1969.	The whole.
1969	11	The Delhi Motor Vehicles Taxation (Amendment) Act, 1969.	The whole.
1969	12	The Customs (Amendment) Act, 1969.	The whole.
1969	15	The Estate Duty (Distribution) Amendment Act, 1969.	The whole.
1969	17	The Companies (Amendment) Act, 1969.	Sections 3 to 5.
1969	21	The Indian Railways (Amendment) Act, 1969.	The whole.
1969	23	The Coal Bearing Areas (Acquisition and Development) Amendment Act, 1969.	Section 2.
1969	24	The Unlawful Activities (Prevention) Amendment Act, 1969.	The whole.
1969	25	The Salaries and Allowances of Members of Parliament (Amendment) Act, 1969.	The whole.
1969	26	The Gold (Control) Amendment Act, 1969.	The whole.
1969	27	The Press Council (Amendment) Act, 1969.	The whole.
1969	28	The Central Sales Tax (Amendment) Act, 1969.	Sections 2 to 8.
1969	32	The Bihar State Legislature (Delegation of Powers) Act, 1969.	The whole.

Year	No.	Short title	Extent of repeal
1	2	3	4
1969	34	The Banaras Hindu University (Amendment) Act, 1969.	The whole.
1969	35	The Criminal and Election Laws (Amendment) Act, 1969.	Sections 2 to 5.
1969	36	The Indian Penal Code (Amendment) Act, 1969.	The whole.
1969	37	The Delhi High Court (Amendment) Act, 1969.	Sections 2 to 5.
1969	38	The Wakf (Amendment) Act, 1969.	Sections 2 to 9.
1969	39	The Oilfields (Regulation and Development) Amendment Act, 1969.	The whole.
1969	40	The Foreign Exchange Regulation (Amendment) Act, 1969.	The whole.
1969	45	The Indian Registration (Amendment) Act, 1969.	The whole.
1969	47	The Salaries and Allowances of Ministers (Amendment) Act, 1969.	The whole.
1969	53	The Indian Tariff (Amendment) Act, 1969.	The whole.
1969	56	The Motor Vehicles (Amendment) Act, 1969.	The whole.
1970	1	The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1970.	The whole.
1970	2	The Union Duties of Excise (Distribution) Amendment Act, 1970.	The whole.
1970	3	The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1970.	The whole.
1970	6	The Press Council (Amendment) Act, 1970.	The whole.
1970	14	The Essential Commodities (Amendment) Continuance Act, 1970.	The whole.
1970	15	The Calcutta Port (Amendment) Act, 1970.	The whole.
1970	17	The West Bengal State Legislature (Delegation of Powers) Act, 1970.	The whole.
1970	20	The Contingency Fund of India (Amendment) Act, 1970.	The whole.
1970	21	The Central Silk Board (Amendment) Act, 1970.	The whole.
1970	22	The Tea (Amendment) Act, 1970.	The whole.

Year	No.	Short title	Extent of repeal
1	2	3	4
1970	23	The Indian Soldiers (Litigation) Amendment Act, 1970.	The whole.
1970	25	The Merchant Shipping (Amendment) Act, 1970.	Sections 2 to 16 and 18 and 19.
1970	29	The Special Marriage (Amendment) Act, 1970.	The whole.
1970	30	The Army, Air Force and Naval Law (Amendment) Act, 1970.	The whole.
1970	31	The Dock Workers (Regulation of Employment) Amendment Act, 1970.	The whole.
1970	33	The Delhi Shops and Establishments (Amendment) Act, 1970.	The whole.
1970	34	The Indian Post Office (Amendment) Act, 1970.	The whole.
1970	35	The Delhi University (Amendment) Act, 1970.	The whole.
1970	40	The Agricultural Produce Cess (Amendment) Act, 1970.	The whole.
1970	42	The Taxation Laws (Amendment) Act, 1970.	The whole.
1970	43	The Foreign Exchange Regulation (Amendment) Act, 1970.	The whole.
1970	49	The Salaries and Allowances of Officers of Parliament (Amendment) Act, 1970.	The whole.
1970	52	The Coal Mines (Conservation and Safety) Amendment Act, 1970.	The whole.

THE SECOND SCHEDULE

(See section 3)

AMENDMENTS

Year 1	No. 2	Short title 3	Amendments 4
1936	4	The Payment of Wages Act, 1936.	In the <i>Explanation</i> to clause (e) of sub-section (2) of section 7, for the words "this sub-clause", the words "this clause" shall be substituted.
1948	15	The Industrial Finance Corporation Act, 1948.	<p>In section 30,—</p> <p>(i) in sub-section (3), for the words "in his estimation", the words "in its estimation" shall be substituted;</p> <p>(ii) in sub-sections (5), (6) and (9), for the word "he", wherever it occurs, the word "it" shall be substituted;</p> <p>(iii) in sub-section (6), for the words "and the evidence, if any, recorded by him, calling upon it to show cause", the words "and the evidence, if any, recorded by it calling upon the industrial concern to show cause" shall be substituted.</p>
1948	37	The Census Act, 1948.	<p>(i) In sub-section (1) of section 4 and in section 5, for the words "Superintendents of Census Operations", the words "Directors of Census Operations" shall be substituted.</p> <p>(ii) In sections 16 and 17, for the words "Superintendent of Census Operations", the words "Director of Census Operations" shall be substituted.</p>
1950	46	The Army Act, 1950.	In sub-section (3) of section 4, in sub-section (1) of section 6 and in sub-sections (1) and (2) of section 7, for the words, brackets and figures "clause (i) of section 2", the words, brackets and figures "clause (1) of sub-section (1) of section 2" shall be substituted.
1956	30	The Hindu Succession Act, 1956.	In the <i>Explanation</i> to section 30, for the word "sub-section", the word "section" shall be substituted.
1956	42	The Securities Contracts (Regulation) Act, 1956.	In the proviso to section 12, for the words "recognised association", the words "recognised stock exchange" shall be substituted.

Year 1	No. 2	Short title 3	Amendments 4
1961	47	The Deposit Insurance Corporation Act, 1961.	<p>In section 2,—</p> <p>(i) in clause (b), for the words “Madras Industrial Investment Corporation Limited”, the words “Tamil Nadu Industrial Investment Corporation Limited” shall be substituted;</p> <p>(ii) in clause (i), for the words “banking company” where they first occur, the words “corresponding new bank or a banking company” shall be substituted.</p>
1962	52	The Customs Act, 1962.	<p>In clause (a) of sub-section (2) of section 18, for the words “the finally assessed”, the words “the duty finally assessed” shall be substituted.</p>
1970	39	The Patents Act, 1970.	<p>In the <i>Explanation</i> to section 106, for the word “existing”, the word “existence” shall be substituted.</p>
1973	46	The Foreign Exchange Regulation Act, 1973.	<p>In sub-section (1) of section 27, for the words “any activity or a trading, commercial or industrial nature”, the words “any activity of a trading, commercial or industrial nature” shall be substituted.</p>
1974	2	The Code of Criminal Procedure, 1973.	<p>(i) In section 110, in sub-clause (i) of clause (f),—</p> <p>(a) for item (b), the following item shall be substituted, namely :—</p> <p>“(b) the Foreign Exchange Regulation Act, 1973;” 46 of 1973.</p> <p>(b) in item (c), after the words “Provident Funds”, the words “and Family Pension Fund” shall be inserted.</p> <p>(ii) In section 347, the word “Indian” shall be omitted.</p>